

Explanatory Notes pertaining to the above-mentioned Report.

- (c) Review by Government on the working of the above Authority.

[Placed in Library. See No. LT-3114/17/2021]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-3115/17/2021]

MoU between Gol and NSFDC

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rattan Lal Kataria, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Scheduled Castes Finance and Development Corporation (NSFDC), for the year 2020-21.
- (b) Executive summary of the above Memorandum of Understanding.

[Placed in Library. See No. LT-3118/17/2021]

Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

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| 1. Statement No. XLI | Two Hundred and Fourth, 2005 |
| | [Placed in Library. See No. LT-3720/17/2021] |
| 2. Statement No. XXVII | Two Hundred and Fourteenth, 2008 |
| | [Placed in Library. See No. LT-3721/17/2021] |
| 3. Statement No. XXXI | Two Hundred and Nineteenth, 2010 |
| | [Placed in Library. See No. LT-3722/17/2021] |

4. Statement No. XXXII Two Hundred and Twentieth, 2010
[Placed in Library. *See* No. LT-3723/17/2021]
5. Statement No. XXV Two Hundred and Twenty Second, 2011
[Placed in Library. *See* No. LT-3724/17/2021]
6. Statement No. XXIX Two Hundred and Twenty Third, 2011
[Placed in Library. *See* No. LT-3725/17/2021]
7. Statement No. XXIV Two Hundred and Twenty Sixth, 2012
[Placed in Library. *See* No. LT-3726/17/2021]
8. Statement No. XXII Two Hundred and Twenty Ninth, 2013
[Placed in Library. *See* No. LT-3727/17/2021]
9. Statement No. XXII Two Hundred and Thirty Second, 2014
[Placed in Library. *See* No. LT-3728/17/2021]
10. Statement No. XXI Two Hundred and Thirty Third, 2014
[Placed in Library. *See* No. LT-3729/17/2021]
11. Statement No. XIX Two Hundred and Thirty Fourth, 2015
[Placed in Library. *See* No. LT-3730/17/2021]
12. Statement No. XIX Two Hundred and Thirty Fifth, 2015
[Placed in Library. *See* No. LT-3731/17/2021]
13. Statement No. XVIII Two Hundred and Thirty Sixth, 2015
[Placed in Library. *See* No. LT-3732/17/2021]
14. Statement No. XVII Two Hundred and Thirty Seventh, 2015
[Placed in Library. *See* No. LT-3733/17/2021]
15. Statement No. XVI Two Hundred and Thirty Eighth, 2016
[Placed in Library. *See* No. LT-3734/17/2021]
16. Statement No. XV Two Hundred and Thirty Ninth, 2016
[Placed in Library. *See* No. LT-3735/17/2021]
17. Statement No. XIV Two Hundred and Fortieth, 2016
[Placed in Library. *See* No. LT-3736/17/2021]
18. Statement No. XIII Two Hundred and Forty First, 2016
[Placed in Library. *See* No. LT-3737/17/2021]
19. Statement No. XI Two Hundred and Forty Second, 2017
[Placed in Library. *See* No. LT-3738/17/2021]
20. Statement No. X Two Hundred and Forty Third, 2017
[Placed in Library. *See* No. LT-3739/17/2021]
21. Statement No. IX Two Hundred and Forty Fourth, 2017-18
[Placed in Library. *See* No. LT-3740/17/2021]
22. Statement No. VIII Two Hundred and Forty Fifth, 2018
[Placed in Library. *See* No. LT-3741/17/2021]
23. Statement No. VII Two Hundred and Forty Sixth, 2018
[Placed in Library. *See* No. LT-3742/17/2021]

24. Statement No. VI	Two Hundred and Forty Seventh, 2018-19 [Placed in Library. See No. LT-3743/17/2021]
25. Statement No. V	Two Hundred and Forty Eighth, 2019 [Placed in Library. See No. LT-3744/17/2021]
26. Statement No. IV	Two Hundred and Forty Ninth, 2019 [Placed in Library. See No. LT-3745/17/2021]
27. Statement No. III	Two Hundred and Fiftieth, 2019 [Placed in Library. See No. LT-3746/17/2021]
28. Statement No. II	Two Hundred and Fifty First, 2020 [Placed in Library. See No. LT-3747/17/2021]
29. Statement No. I	Two Hundred and Fifty Second, 2020 [Placed in Library. See No. LT-3748/17/2021]

MESSAGES FROM LOK SABHA

- (I) **The Personal Data Protection Bill, 2019**
- (II) **Re. nomination of seven Members to the Committee on Public Undertakings**
- (III) **Re. nomination of seven Members to the Committee on Public Accounts**
- (IV) **Re. nomination of ten Members to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"I am directed to inform you that Lok Sabha, at its sitting held on the 9th February, 2021, has adopted the following motion regarding extension of time for presentation of the Report of the Joint Committee of the Houses on the Personal Data Protection Bill, 2019:-

Motion

"That the extension of time granted to the Joint Committee on the Personal Data Protection Bill, 2019 by the House on 23rd September, 2020 for presentation of the Report upto the second week of the Winter Session of the Parliament, 2020, may be treated as extension upto last day of first week of second part of Budget Session, 2021 of Parliament."